

(b) whether the Bank has provided the entire requirement; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). National Bank for Agriculture and Rural Development (NABARD) has reported that credit limits to State Coopera-

tive Banks and loans to State Government are sanctioned by them having regard to the norms and disciplines in force and also having regard to the realistic lending programmes, resources position of the concerned institutions, level of overdues and other relevant factors. Keeping the above aspects into consideration, NABARD has provided the following assistance to Andhra Pradesh during 1991-92:

(Rs. in lakhs)

<i>Purposes</i>	<i>Credit Limit/ Loan applied for</i>	<i>Credit limit/ Loan sanctioned</i>
i) Short-Term (Agricultural) including marketing of crops, produce loans and marketing of forest produce	55735.00	42290.00
ii) Weavers' finance	8913.36	7967.04
iii) Loan to State Govt. for contributing to the share capital of societies.	503.37	293.68

Development of Kaklnada Port

[Translation]

2783. SHRI. K.V.R. CHOWDARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

Increase in Export quota for Textiles by USA

(a) whether the Government propose to convert Kakinada Port into a major Port; and

2784. SHRI MRUTYUNJAYA NAYAK: Will the Minister of TEXTILES be pleased to state:

(b) if so, the details of the steps taken up by the government for development of this port?

(a) the details of the deliberations held between India and the United States of America in Washington for increasing export-quota of textiles from India;

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No Sir.

(b) the steps being taken by the Government thereon; and

(b) Does not arise.

(c) if not, steps are being taken the reasons therefor?